

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1717  
ANSWERED ON:19.11.2010  
REIMBURSEMENT OF MEDICAL CLAIM  
Thomas Shri P. T.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether it has come to the notice of the Government about the delay in reimbursement of medical claim to the pensioners from CGHS; and

(b) if so, the details thereof and the reasons therefor alongwith the measures taken by the Government for early settlement of claims?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) There is no prescribed time limit for settlement of medical reimbursement bills in CGHS. However, medical reimbursement bills are normally settled within 2 to 3 months subject to availability of funds and completion of other codal formalities.